

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI (COURT-II)**

**Item No. 237**  
**CP-103/2021**

**IN THE MATTER OF:**

**Mr. Rajbir Singh Makhni**

...

**Applicant/Petitioner**

**Vs**

**Diwakar Commercials Pvt. Ltd. & Ors**

...

**Respondent**

**Under Section: 59 of Companies Act**

**Order delivered on 16.07.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

Renotify this case on 18.08.2021



**(T.S. SINGH)  
COURT OFFICER**